

DISTRICT COURT, KASARAGOD

PROCEEDINGS

Judicial Department-Subordinate Judiciary-Civil Wing of Kasaragod District-
Establishment- Filling up the post of Junior Superintendent - Consequent
promotion, transfer and postings - Orders issued

.....
Read: Proceedings order No. A1-10135/2019 dated 02.09.2021 of this Court.

ORDER No.A1-10135/2019 dated 03.09.2021

Consequent to the Promotion of Sri.Pramod Kumar.K.P as Junior
Superintendent the following promotion, transfer and postings are ordered.

1. Sri.Siju.T (PEN : 496829), Officiating Bench Clerk Grade-I, Addl.District
and Sessions Court-III, Kasaragod is transferred and posted as such in
the District Court, Kasaragod vice Sri.Pramod Kumar.K.P.
2. Sri.Usman.P.P (PEN : 510016), Officiating Central Nazir, Sub Court
Hosdurg is promoted as Bench Clerk Grade-I, transferred and posted as
such in the Addl.District Court-III, Kasaragod vice Sri.Siju.T.

The resultant vacancy of Central Nazir will be filled up by separate
proceedings.

The joining time of the employees with Sl.No.2 is restricted to 2 days
and that of Sl.No.1 is regulated under note below to Rule 136 KSR Part I.

Sd/-

P.V.BALAKRISHNAN
(PEN : 722881)
DISTRICT JUDGE

//True Copy/forwarded/By Order//




SHERISTADAR



To,

1. The Addl. District Judge -I, II & III Kasaragod
2. The Judge, Family Court, Kasaragod.
3. The Motor Accidents Claims Tribunal, Kasaragod.
4. The Special Judge, Fast Track Special Court,, Hosdurg.
5. The Sub Judge, Kasaragod/Hosdurg
6. The Principal Munsiff, Kasaragod
7. The Munsiff, Hosdurg
8. The Addl. Munsiff, Kasaragod.
9. The Nyayadhikari, Gram Nyayalaya, Parappa
10. B1, B4 , B6 Section and CN of this Court.
11. Secretary, KCJSO District Committee, Kasaragod.
12. The Incumbents
13. The File/Stock File/Website

Copy submitted to:-

The Registrar (District Judiciary)
High Court of Kerala (with C/L)